

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 24th May, 2021

No. LJ(B).53/93/Pt/172- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

Sl.No.	<u>Name & Designation of Officer</u>	<u>Phone No:</u>
1.	SHRI. SHARWOOD MALNGIANG, Tech. Grade II, O/o Sub-Divisional Officer (PHE), Electrical Sub-Division Mawphlang	883709639
2.	SHRI. REDISTAN UMDOR, Tech. Grade II, O/o Sub-Divisional Officer (PHE), Electrical Sub-Division Mawphlang	7005211833
3.	SHRI. ESTON RAY KHARJANA, Tech. Grade II, O/o E.E. PHE, Electrical Division, Mawphlang	9485441464
4.	SHRI. L.KURBAH, J.E. PWD (R), Sohiong Sub-Division/ Nodal Officer	6009555617
5.	SHRI. JEFF LYNDEM, A.E.E., PWD, Mawphlang	9436102769
6.	SHRI. DR. RYAN KHARBHIH, E.O., Vety., Sohiong	8131998450



(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*

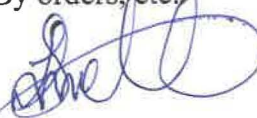
Memo No. LJ(B).53/93/Pt/172 -A

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Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.I/24 Dtd. Shillong the 21st May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,
Law (B) Department.*